

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**C. P. NO. 127(ND)11**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.**

**NAME OF THE COMPANY:** Anil Ghai & Ors. V/s. M/s. Ghai Housing & Agro Industries Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Saurabh Kalia and Ms. Samridhi Gogia, Advocates		
	For the Respondent (s)	: None		

**ORDER**

As the matter is part heard, be listed before the regular Bench on 15<sup>th</sup> December, 2017.

— Sd —  
**(Ina Malhotra)**  
**(Member (J))**